

Shri N Rama Mohana Rao
Bamby. (G S wali a).

VS
central Board of
Excise & Customs & And

LIST OF INDEX

LIST OF PAPERS IN O.A. / I.A. NO. 356 OF 1990

PART	SERIAL NO. OF PAPERS ON RECORD	DATE OF PAPER / FILING	DESCRIPTION OF PAPER
I	1	—	Per TO
	"	24.7.90	— " —
	"	28.8.90	Final order by Honble Shri G Sreedharan Nair. VC & Honble M(A) Shri M Y Prasad. (OA is rejected as withdrawn) List of Index enclosed.
II	—	—	
III	1-2	5.6.90	Scouting sheet
	3	5.10.90	Final order by TO dt 28.8.90 send to the Applicant's Advocate

N Srinivas
12.12.02
bit

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BENCH AT NEW BOMBAY

STAMP APPLICATION NO. _____ OF 1990

IN

ORIGINAL APPLICATION NO. 356 OF 1990

N.Rama Mohna Rao) Applicant
(address for correspondence)
C/o. G.S.Walia, Advocate, High)
Court, 89/10, Western Railway)
Employees' Colony, Matunga Road)
Bombay-400 019))

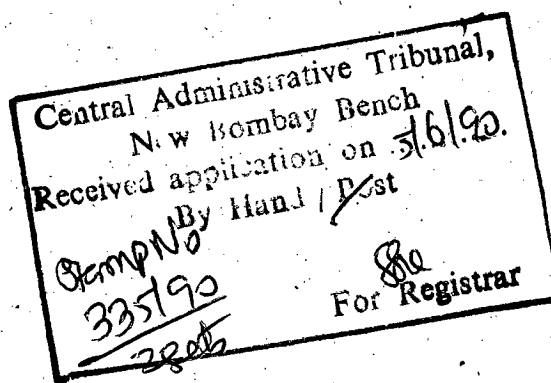
V/s.

Union of India & others) Respondents

INDEX

part II

Sr. No.	Exhibit	Particulars	Pages
1.		Application	1 - 7
2.		Vakalatnama	7-A
3.	A	Representation of the applicant	



①

Office Notes, Office
Memorandum, of Coram
Appearance, Tribunal's
orders of direction &
Registrar's Orders

X
X
X
X
X

Tribunal's Orders.

Stamp No 335190

Per Tribunal

fixed for Admission hearing
on 24th July 1990.

mt
Gulab
Ad

By Reg.

Per Tribunal

Date: 24/5/90

Applicant in person / by none

Advocate / Respondent by

Council. AS division bench is not functioning
today

The matter adjourned to 28/8/90

for Admission hearing

Dy. Registrar

Dated: 28-8-90

Advocate Shri G.S. Walia appearing
for the applicant submits that as
the relief claimed has been allowed
by the respondents the application
is not pressed. He prays for with-
drawal of the application. The
permission is granted.

2. The application is rejected as
withdrawn.

Order dt: 28-8-90
issued on applicant
on 5.10.90

8/10/10/90

M(A)
(M.Y. Priolkar)

(G. Sreedharan Nair)
MTC